

**GOVERNMENT OF INDIA  
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
LOK SABHA**

UNSTARRED QUESTION NO:5520  
ANSWERED ON:30.04.2013  
BAN ON EXPORTS  
Mahendrasinh Shri Chauhan

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:**

- (a) whether the Government has imposed any ban on the export of some essential commodities to check price rise;
- (b) if so, the details thereof;
- (c) whether the Government has carried out any assessment of the impact of such ban on the domestic supply and prices of such commodities; and
- (d) if so, the details and the outcome thereof?

**Answer**

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K. V. THOMAS)

- (a) & (b): Government has banned the export of edible oils from 17.03.2008 and the ban has since been extended from time to time (except coconut oil, forest based oil and edible oils in branded consumer pack up to 5 kg with a Minimum Export Price of USD 1500 per MT) and pulses from 27.06.2006 which was extended from time to time (except kabulichana and organic pulses and lentils up to the Maximum 10,000 MTs per annum). Ban on export of Onion was imposed for short period of time whenever required.
- (c) & (d): There has been no formal assessment of the impact of such ban on the domestic supply and prices of the commodities. However, the ban had been a moderating impact on their prices.